

Government of Jammu & Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K, Srinagar

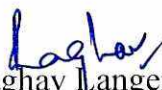
Notification,

Srinagar, the 10th of October, 2022

S.O. 497. In exercise of the powers conferred by sub-section (1) of section 6 of the Registration of Births and Deaths Act, 1969, (Central Act of 18 of 1969), the Lieutenant Governor of Jammu and Kashmir, is pleased to appoint the following officers mentioned in column (2) of the table below as District Registrar and Additional District Registrar of Births and Deaths for the concerned District(s) in the Union Territory of Jammu and Kashmir: -

S. No	Designated Officer	Designation under Civil Registration System
(1)	(2)	(3)
1	Chief Medical Officer of the concerned district	District Registrar
2	District Statistics and Evaluation Officer of the concerned district	Additional District Registrar

By order of the Lieutenant Governor.


(Dr. Raghav Langer), IAS
Secretary to Government,
Planning, Dev. & Monitoring Department

No: PDMD-PFD/47/2021

Dated: 10.10.2022

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Registrar General of India, Ministry of Home Affairs, GoI, New Delhi
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairman, J&K Special Tribunal.
12. Director General, Economics and Statistics, J&K.
13. Director Census Operations J&K.
14. All Principal Medical Colleges.
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners.
17. Secretary, J&K Public Service Commission/ BOPEE.

18. Commissioner, Municipal Corporation Srinagar / Jammu.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Service Selection Board/ All Advisory Boards.
21. Director, Estates, J&K.
22. General Manager, Government Press, Jammu/Srinagar.
23. Regional Director (Evaluation and Statistics) Jammu/Srinagar.
24. Chief Executive Officer, Cantonment Board, Srinagar/ Jammu.
25. Private Secretary to Lieutenant Governor.
26. Joint Director (Central), Directorate of Economics and Statistics, J&K.
27. Private Secretary to Advisor (B) to Lieutenant Governor.
28. Private Secretary to the Chief Secretary.
29. Private Secretary to Secretary to the Government, GAD.
30. Deputy Director (HQ) , Directorate of Health Services Jammu/Srinagar.
31. All Chief Medical Officers.
32. All District Statistical & Evaluation Officers.
33. In-charge Website, GAD/ PD&MD.
34. Government Order file/Stock file.

Laghu